

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Council for Cement and Building Materials, New Delhi, for the year 1986-87.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT. 5742/88]

(9) A copy of the Annual Report (Hindi and English versions) on the Working and Administration of the Companies Act, 1956 for the year ended the 31st March, 1987 under section 638 of the said act.

[Placed in Library. See No. LT. 5743/88]

12.08 hrs.

DEMANDS FOR EXCESS GRANTS
(GENERAL), 1985-86

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of Budget (General) for 1985-86.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Sixteenth Report

SHRI S. JAIPAL REDDY (Mahbubnagar) : I beg to present the Hundred and Sixteenth Report (Hindi and English versions) of the Public Accounts Committee on Functioning of Valuation Cells and Valuation of Immovable Properties.

12.09 hrs.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULE
TRIBES

Statements

[English]

SHRI RAM RATAN RAM (Hajipur) : I beg to lay on the Table a copy each of the following Statements (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

(i) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Eighteenth Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Khadi and Village Industries Commission and facilities provided for the economic development of Scheduled castes and Scheduled Tribes by the Commission.

[Placed in Library. See No. LT. 5744/88]

(ii) Statement showing action taken by Government on the recommendations contained in Chapters, I, II and III and final replies in respect of Chapter V of Nineteenth Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Shipping Corporation of India Ltd.

[Placed in Library. See No. LT. 5745/88]

(iii) Statement showing action taken by Government on the recommendations contained in Chapter I, II and III of Twentieth Report (Eighth Lok Sabha) on problem of drinking water supply for Scheduled Castes and Scheduled Tribes in States and Union territories.

[Placed in Library. See No. LT. 5746/88]

(iv) Statement showing action taken by